



File No. 12(4)2016/Misc/RCD/FSSAI
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health and Family Welfare)
(Regulatory Compliance Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated: 24.09.2019

To,

- (i) Commissioner of Food Safety of all States/UTs
- (ii) All Central Licensing Authorities

Subject: Ensuring availability of safe milk and milk products to the consumers in the country -reg.

Sir/Madam,

Concerns relating to the safety & quality of milk and milk products in the country are raised by the media, consumer groups and other stakeholders from time to time. FSSAI is fully committed to ensure the availability of safe milk and milk products to the consumers across the country and in this regard detailed guidelines/advisories are issued from time to time.

However, recently some practices of adulteration/malpractices have been reported by media. An article that appeared in a weekly magazine recently is enclosed herewith for ready reference. Accordingly, it is advised to take note of concerns raised in the enclosed article and other media reports and initiate necessary action on the same.

The following issues may be taken up on priority:

1. A strict vigil should be maintained on milk chilling units to eliminate the chances of adulteration or production any spurious milk entering in to the milk value chain, and in case any violation is found, stringent action against the culprits should be taken as per the provisions of FSS Act, 2006 and rules/regulations framed there under.
2. Intensify surveillance during festive seasons when demand of milk and milk products increase.
3. The prolonged tenure of FSOs at the same or nearby stations and conflict of interest (in case of family interest in dairy business) may lead to the development of collusion and therefore States are advised to follow a policy of periodic transfers.
4. Generate local intelligence regarding the malpractices which expectedly will be more prevalent at local levels.

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5. The testing and enforcement infrastructure both physical as well as human should be strengthened to ensure that a strict surveillance is maintained to check the malpractices of adulteration effectively.

Only by way of regular testing and quality check at all levels of milk value addition chain, can supply of safe milk and milk products be assured. It is requested that action may be initiated on the above suggestions and action taken shared with FSSAI.

This issues with the approval of the Competent Authority.

Yours faithfully,

Encl. As above.


(Dr. Shobhit Jain)
Executive Director (CS)

Copy To:

1. Advisor (QA), FSSAI, HQ, New Delhi- for information and further action as deemed appropriate.
2. CITO, FSSAI: with a request to upload on website.